

CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th & 8th Floor, Tower-B, Nauroji Nagar, New
Delhi -110029 Tele No.: 011-26189709, Fax: 011-20904365

No. RA-14026(11)/1/2022-CERC

Dated: 22.09.2025

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) (First Amendment) Regulations, 2025.

In exercise of powers conferred under sub-section (1) of Section 178 and Section 66 read with clause (y) of sub-section (2) of Section 178 of the Electricity Act, 2003, and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) (First Amendment) Regulations, 2025 and the same is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act, read with Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of the above draft Regulation. The comments/ suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, World Trade Centre, 6th, 7th & 8th Floor, Tower-B, Nauroji Nagar, New Delhi -110029 or may be mailed to secy@cercind.gov.in and cerc.readvisor@gmail.com on or before **23rd October, 2025**. The comments/suggestions may also be uploaded by 23rd October, 2025 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, eCourt Helpdesk at 011-26189709 Extension 260 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary